

Annexure V

Name of the Insurer:

Compliance Certificate
(Publication in Newspaper)

This is to certify that publication of the half yearly/ yearly results in the Newspapers for the period/year ending _____ was done in the following newspapers within the timelines as indicated in the IRDAI Circular ref: _____, dt. _____ on Public Disclosures by Insurers and in the prescribed manner:

Name of the Newspaper	Language	Date of publication
.....
.....
.....

It is further certified that the information furnished in the prescribed formats is complete and correct to the best of my knowledge and belief and nothing has been concealed or suppressed.

Date:
Place:

Signature

Name of the CEO

Name of the Insurance Co.
Seal of the Company